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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 5294/2021

DEEPAK TALWAR

.....Petitioner

Through: Sh. Prabhav Ralli and Sh. Shikhar

Sharma, Adv.

versus

UNION OF INDIA & ORS.

....Respondent

Through: Ms. Usha Jamnal, Proxy Counsel on

Behalf of Sh. Ravi Prakash, Adv. for

R-1/UOI.

CORAM: SHRI H.K. ARORA, REGISTRAR

> ORDER 04.07.2022

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Ld. Counsel appearing for the petitioner submits that he has filed rejoinder only yesterday. The same has not come on record. Registry is directed to get the same traced and placed on record.

List the matter before the Hon'ble Court on 11.07.2022, the date already fixed.

REGISTRAR

JULY 4, 2022/KCT